

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE UDHAMPUR

**O R D E R**

No: 406

Dated: 15.04.2020

Subject: Prevention measures to contain spread of Corona Virus (Covid-19).

In compliance to the order No.1575/GS dated 14.04.2020 of Hon'ble High Court of J&K at Jammu & keeping in view the extension of National Lockdown upto 3rd of May 2020 to prevent the spread of corona virus (Covid-19), for hearing of any exceptionally urgent Civil/Criminal matter(s) from the residence(s) of Judicial Officers, the following Judicial Officers of District Udhampur are designated for the said purpose of hearings on the virtual mode only.

(A)

Sr. No.	Name & Designation of Judicial Officer	Hearing dates
1.	Sh. M.L. Manhas, Pr. District & Sessions Judge Udhampur	15 <sup>th</sup> , 16 <sup>th</sup> , 17 <sup>th</sup> , 18 <sup>th</sup> , 20 <sup>th</sup> , 21 <sup>st</sup> , 22 <sup>nd</sup> & 23 <sup>rd</sup> April 2020.
2.	Sh. S.R. Gandhi, Addl. District & Sessions Judge Udhampur	24 <sup>th</sup> , 25 <sup>th</sup> , 27 <sup>th</sup> , 28 <sup>th</sup> , 29 <sup>th</sup> , 30 <sup>th</sup> April 2020 & 1 <sup>st</sup> & 2 <sup>nd</sup> May, 2020
3.	Sh. M.R. Chak, Chief Judicial Magistrate Udhampur	15 <sup>th</sup> , 16 <sup>th</sup> , 17 <sup>th</sup> & 18 <sup>th</sup> April 2020.
4.	Sh. Ajay Kumar Sharma, Munsiff DMM (T) Udhampur	20 <sup>th</sup> , 21 <sup>st</sup> & 22 <sup>nd</sup> April 2020.
5.	Mrs. Girja Shewan, Munsiff Addl. Special Mobile Magistrate Udhampur	23 <sup>rd</sup> , 24 <sup>th</sup> & 25 <sup>th</sup> April 2020.
7.	Mrs. Kanya Singh Andhotra, Munsiff, Udhampur	27 <sup>th</sup> , 28 <sup>th</sup> & 29 <sup>th</sup> April 2020
8.	Miss Priyanka Mahajan, Munsiff Majalta (Udhampur)	30 <sup>th</sup> April 2020 & 1 <sup>st</sup> & 2 <sup>nd</sup> May, 2020

(B) District Court Staff:

Any court staff in distress, need or difficulty of any kind in District Udhampur shall seek the assistance of Sh. Ajay Kumar Sharma, Munsiff, District Mobile Magistrate (T) Udhampur, (M. No.7006034152 & e-mail: backhome.ajay@g.mail. Com.)

*Sd/-*  
( M.L.MANHAS)

PR. DISTRICT & SESSIONS JUDGE  
UDHAMPUR

NO. 3298/3309 /PDSJU dated :15.04.2020

Copy to the :

1. Worthy Registrar General, High Court of J&K, Jammu;
2. Worthy Principal Secretary to Hon'ble the Chief Justice, High Court of J&K Jammu;
3. Worthy Secretary to Hon'ble Mr. Justice Tashi Rabstan, Administrative Judge for Distt Udhampur for information;
4. to 9. Addl. Distt. & Sessions Judge Udhampur, (CJM) Sub-Judge Udhampur, Munsiff DMM (Traffic) Udhampur, Munsiff Addl. Special Mobile Magistrate Udhampur, Munsiff/JMIC Udhampur & Munsiff JMIC Majalta for information and compliance;
10. SSP Udhampur for information with the direction to circulate among all the police stations under his jurisdiction;
11. All PPs/APPs for information;
12. President, Bar Association Udhampur for information.
13. Incharge NIC for uploading the same on the official website.

*Sd/-*  
PR. DISTRICT & SESSIONS JUDGE  
Principal Distt. & Sessions Judge  
UDHAMPUR